

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

(MP) Co.Appeal 34 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.03.2021**

Name of the Company: Hom NATH Thakur
(Home E H Pharma Pvt Ltd)
V/s
ROC Gwalior MP
Section 252(3) of Co. Act,2013

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1. | | | | |
| 2. | | | | |

ORDER
(through video conferencing)

Mr. Jinang Dineshkumar Shah, PCS, appeared on behalf of the Appellant and requesting for time.

The prayer is allowed.

The representation of the ROC is received.

List the matter on 29.04.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 25th day of March, 2021

Manoran
MANORAMA KUMARI
MEMBER JUDICIAL